

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †3756
TO BE ANSWERED ON 19.03.2018

TECHNICAL COLLEGES IN TRIBAL AREAS

†3756. SHRI ALOK SANJAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise details of the educational Institutions set up by the Government for the tribals during each of the last three years and the current year;
- (b) whether the Government has a proposal to set up new technical colleges in the tribal areas; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

(a): Keeping in view the advantages of residential schools in providing quality education to Scheduled Tribe children, Ministry of Tribal Affairs has adopted the approach of Ekalavya Model Residential School (EMRS). EMRSs with the capacity of accommodating 480 students is set up by Government of India under the provision of Grants under Article 275(1) of the Constitution to provide quality education to ST students and to facilitate them to have access to suitable opportunities in education. EMRSs cater to class VI to Class XII. Out of total 271 EMRSs sanctioned by the Ministry across the country, 107 EMRSs have been sanctioned during 2014-15 to 2017-18. State wise details of sanctioned EMRSs is at Annexure. Besides funds are also provided under the Schemes viz. Special Central Assistance to Tribal Sub-Plan and Grants under Article 275(1) for setting up of Schools other than EMRSs. The Government is committed to provide best quality education to the tribal children in their own environment. To realize this mission, it has been decided that by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Ekalavya Model Residential School. Ekalavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development.

(b) & (c): There is no proposal under consideration of Ministry of Tribal Affairs for setting up of new technical colleges in the tribal areas.

Annexure referred to in reply to para (a) of the Lok Sabha Unstarred Question No. 3756 for answer on 19.03.2018

EMRS Sanctioned during 2014-15 to 2017-18

Sl.No	Name of the State	2014-15	2015-16	2016-17	2017-18	Grand Total
1	Andhra Pradesh	10	-	-	-	10
2	Arunachal Pradesh	-	2	2	1	5
3	Assam	-	1	2	-	3
4	Bihar	2	-	-	-	2
5	Chhattisgarh	-	9	-	-	9
6	Gujarat	-	1	1	3	5
7	Himachal Pradesh	-	-	-	-	0
8	Jammu & Kashmir	-	-	2	1	3
9	Jharkhand	6	-	4	2	12
10	Karnataka	-	1	-	-	1
11	Kerala	-	-	-	1	1
12	Madhya Pradesh	5	4	-	-	9
13	Maharashtra	3	3	2	2	10
14	Manipur	-	-	2	-	2
15	Meghalaya	-	-	1	-	1
16	Mizoram	3	1	-	-	4
17	Nagaland	-	2	-	-	2
18	Odisha	-	6	5	-	11
19	Rajasthan	-	-	1	-	1
20	Sikkim	-	1	1	-	2
21	Tamil Nadu	-	-	4	1	5
22	Telangana	1	2	-	2	5
23	Tripura	-	-	2	-	2
24	Uttar Pradesh	-	-	1	-	1
25	Uttarakhand	-	-	-	1	1
26	West Bengal	-	-	-	-	0
Grand Total		30	33	30	14	107